

(d) It is proposed to augment the generating capacity by 3,270 kW by installation of:

- (i) 2 diesel sets of 500 kW each at Imphal;
- (ii) 2 diesel sets of 25 kW and 45 kW at Ukhrul;
- (iii) 2 Hydro sets of 300 kW each at Leimokhong;
- (iv) 3 hydro sets of a total capacity of 1,600 kW at Kharamlok.

Railway Line from Hyderabad to Gudur

590. { Shri Yallamanda Reddy:
Shri Laxmi Das:

the Minister of Railways be pleased to state:

(a) whether there is any proposal to construct a railway line from Hyderabad to Gudur via Nagarjunasagar Dam, Donakonda, Podili Kantigiri; and

(b) if so, when?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) No.

(b) Does not arise.

Nagarjunasagar Project

591. Shri Yallamanda Reddy: Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have approved the Second phase of Nagarjunasagar Project in Andhra Pradesh;

(b) if so, when; and

(c) if not, the reasons therefor?

The Minister of Irrigation and Power (Hafiz Mohammed Ibrahim): (a) No.

(b) Does not arise.

(c) No specific proposal for the second stage of the Nagarjunasagar Project has been received so far from the Andhra Pradesh Government.

Unconfirmed Clerks in Southern Railway

592. Shri Nambiar: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a large number of clerks and other operating staff are left unconfirmed with five and more years of service in the Southern Railway;

(b) if so, the reasons therefor;

(c) whether it is a fact that despite the fact of existence of permanent vacancies, these confirmations did not take place in the Accounts, Traffic, Transportation and Engineering Departments; and

(d) what steps are being taken to hasten these confirmations?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Central Family Planning Board

593. Shri M. K. Kumaran: Will the Minister of Health be pleased to state what action Government have taken on recommendations and suggestions made by the Central Family Planning Board at its meeting held in New Delhi in December, 1961?

The Minister of Health (Dr. Sushila Nayar): A statement containing the resolutions passed by the Central Family Planning Board at its 12th meeting held on the 12th December, 1961, in New Delhi and the action taken thereon is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 72].

उत्तर रेलवे के कर्मचारियों का नौकरी से निकाला जाना

५९४. श्री सरजू पाण्डेय : क्या रेलवे मंत्री यह बताने की कृपा करेगा कि :

(क) उत्तर रेलवे में घारा १४६, रेलवे स्थापना संहिता (संशोधन संस्करण,